



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II**MEETING No.** NC/2/MEET/May/202324/2**DATED:** 12/05/2023Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/May/202324/2 dated 12/05/2023 of Norms Committee - II for the year 2023-24 was held on 12/05/2023 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, D.O.	DHI
2	Shri S.K.Jain, Consultant	DPIIT
3	Shri V.C Agarwal, Consultant, (TEC-3)	Technical Consultant, DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey
(Deputy DGFT)
Date: 02-Jun-2023 18:41:09
Reason: santosh.k.dubey@nic.in
Location: DGFT(HQ)

In Attendance:-

Sl. No.	Name and Designation of Representatives	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT
2	Smt. Smitha Viju, FTDO	DGFT

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(
Deputy DGFT)
Date: 02-Jun-2023 18:41:09
Reason: santosh.k.dubey@nic.in
Location: DGFT(HQ)

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000345AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a special committee has been constituted to assess the various items for scrape fixation and to recommend accordingly in respect of such cases. Therefore, the committee decided to await the report of the Special Committee. The case stands deferred.	

Case No.	2 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000351AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) received via email dated 12.05.2023, under para 4.03 (b) (iii) of FTP, as under: Export Product- Add 590 Wp+/- 10%. 1. The quantity of import item Sl. No. 1 (N-Type 7.5Wp to 8.8Wp Solar Cells) may be allowed on net to net basis as per GN-4. 2. The quantity of import item Sl. No. 2 (Solar Glass 2.56 Sq. Mtr./Each) may be allowed as 1283900 Number including 1% wastage. 3. The quantity of import item Sl. No. 3, 7 & 8 may be allowed as net content in Export Product +1% wastage. 4. The quantity of import item Sl. No. 4 (Al. Frame (Long) of 2.2795 mtr.) may be allowed as 2542374 Number. 5. The quantity of import item Sl. No. 5 (Al. Frame (Short) of 1.1345mtr.) may be allowed as 2542374 Number. 6. The quantity of import items at Sl. No. 6 may be allowed on net-to-net under GN-4. 7. The quantity of import item at Sl. No. 9 to 17 may be allowed as applied with value restricted up to 2% of FOB value. 8. The quantity of import items at Sl. No. 18 & 19 may be allowed as per packing policy.	

9. The quantity of import items at Sl. No. 20 to 26 may be **allowed on net-to-net basis**.

Note: Sl. Nos. mentioned above is as per Sl. Nos. given in Annexure A of application. Specification of Cells, to be imported, will be same as used in Export product. The Committee also decided to permit the applicant for repeat Advance Authorization for the identical items in terms of Para 4.06 (iii) of HBP 2023 for two years from the date of fixation of this ad-hoc norms.

RA concerned may take suitable consequential action accordingly

Case No.	3 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000354AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) received via email dated 12.05.2023, under para 4.03 (b) (iii) of FTP, as under:

Export Product- Add 590 Wp+/- 10%.

1. The quantity of import item at Sl. No. 1 (N-Type 7.5Wp to 8.8Wp Solar Cells) **may be allowed on net to net basis as per GN-4.**
2. The quantity of import item at Sl. No. 2 (Solar Glass front 2.56 Sq. Mtr. /Each) may be allowed as 1283900 Number **including 1% wastage.**
3. The quantity of import item at Sl. No. 3 (Solar Glass back 2.56 Sq. Mtr. /Each) may be allowed as 1283900 Number **including 1% wastage.**
4. The quantity of import item at Sl. No. 4 (Al. Frame (Long) of 2.2795 mtr.) **may be allowed as 2542374 Number.**
5. The quantity of import item at Sl. No. 5 (Al. Frame (Short) of 1.1345mtr.) may be allowed as **2542374 Number.**
6. The quantity of import items at Sl. No. 6 may be **allowed on net-to-net under GN-4.**
7. The quantity of import items at Sl. No. 7 & 8 may be **allowed on net-to-net under GN-4.**
8. The quantity of import item at Sl. No. 9 to 18 may be allowed **as applied with value restricted up to 2% of FOB value.**
9. The quantity of import items at Sl. No. 19 & 20 may be allowed **as per packing policy.**
10. The quantity of import items at Sl. No. 21 to 27 may be **allowed on net-to-net basis.**

Note: Sl. Nos. mentioned above is as per Sl. Nos. given in Annexure A of application. Specification of Cells, to be imported, will be same as used in Export product. The Committee also decided to permit the applicant for repeat Advance Authorization for the identical items in terms of Para 4.06 (iii) of HBP 2023 for two years from

the date of fixation of this ad-hoc norms.

RA concerned may take suitable consequential action accordingly

Case No.	4 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004456AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that a special committee has been constituted to assess the various items for scrape fixation and to recommend accordingly in respect of such cases. Therefore, the committee decided to await the report of the Special Committee. The case stands deferred.	

Case No.	5 / NC/2/MEET/May/202324/2	
Case Status	Case Approved	
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023	
HQ File Number	HQRNORM APPLY 00005455AM23	
RA File Number	NA	
Licence No and Date	0710107627/null	
Norms Committee Decision:		
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) given via email dated 12.5.2023 as under:		
Export item: LM 47.6 P 2 ROTAR BLADE – 69.0 No		
Import item:		
Sl.No.	Sl.No. of Adv. Authorization	Quantity allowed.

1.	53,61-63, 66-75	Components, allowed as per GN4
2.	76-79	Consumables, Quantity as applied for, value altogether restricted to 0.89% of FOB value
Rest of the items: As applied for.		
RA concerned may take suitable consequential action accordingly		

Case No.	6 / NC/2/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	INDIAN STAINLESS SEAMLESSPIPES MANUFACTURERS ASSOCIATION
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00007049AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that a Review Committee has already been constituted for review of the relevant SIONs mentioned in the application. There is no application for fixation of norms. Therefore, the Committee decided to withdraw this case from the agenda showing it as “disposed”.	
Case stands closed.	

Case No.	7 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000211AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in the Norms Committee-2	

meeting in Meeting No. NC/2/MEET/Feb/202223/23 dated 16.03.2023 under para 4.03(b) (iii) of FTP. Now, the applicant filed a review application before Norms Committee-2 for review of the case stating that they have secured export orders and therefore, validity period of Ad-hoc norms fixed may be extended for a period of 2 years as per para 4.06(iii) of the HBP 2023. The matter was deliberated in the meeting and after due deliberation, the Committee decided to permit the applicant for repeat Advance Authorization for the identical items in terms of Para 4.06 (iii) of HBP 2023 for two years from the date of fixation of ad-hoc norms.

The case stands approved.

Case No.	8 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TE CONNECTIVITY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00002853AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a special committee has been constituted to assess the various items for scrape fixation and to recommend accordingly in respect of such cases. Therefore, the committee decided to await the report of the Special Committee.	
The case stands deferred.	

Case No.	9 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MPP TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000003AM24
RA File Number	072404000399 AM10
Licence No and Date	0710069915/09/02/2010
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000879AM23
RA File Number	072404000002 AM15
Licence No and Date	0710104026/12/05/2014
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004398AM23
RA File Number	072404000046 AM15
Licence No and Date	0710104232/20/05/2014
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007205AM23
RA File Number	039404000901 AM15
Licence No and Date	0310792567/02/01/2015
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

To submit the following information in Excel format:

- i. Sl No
- ii. AA No & Date
- iii. Description of the item of export in the AA and chemical composition thereof.
- iv. Quantity in Metric Tonne
- v. Description of the Item of Imported raw materials and Chemical Composition as per Bill of Entry/Certificate of Analysis.
- vi. Quantity in Metric Tonne
- vii. Description of Items exported against AA and Chemical Composition thereof as per Shipping Bill.
- viii. Quantity exported
- ix. Difference between the quantity to be exported and actually exported, and also grades thereof.
- x. Calculation of the quantity of imported raw materials to be required against the exported quantity and actually imported.
- xi. Material Balance of imported raw material against the exported quantity.
- xii. Reasons of for amendments are required with the proof of cancellation of export order or amendment of supply of quantity and grade from the buyer.

The case stands deferred.

Case No.	13 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004392AM23
RA File Number	072404000370 AM15
Licence No and Date	0710107425/14/01/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

and Date	
HQ File Number	HQRNORM REVIW00000004AM24
RA File Number	039404000114 AM16
Licence No and Date	0310796490/08/06/2015
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE: To submit the following information in Excel format: i. Sl No ii. AA No & Date iii. Description of the item of export in the AA and chemical composition thereof. iv. Quantity in Metric Tonne v. Description of the Item of Imported raw materials and Chemical Composition as per Bill of Entry/Certificate of Analysis. vi. Quantity in Metric Tonne vii. Description of Items exported against AA and Chemical Composition thereof as per Shipping Bill. viii. Quantity exported ix. Difference between the quantity to be exported and actually exported, and also grades thereof. x. Calculation of the quantity of imported raw materials to be required against the exported quantity and actually imported. xi. Material Balance of imported raw material against the exported quantity. xii. Reasons of for amendments are required with the proof of cancellation of export order or amendment of supply of quantity and grade from the buyer. The case stands deferred.	

Case No.	15 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004312AM23
RA File Number	342404000123 AM16
Licence No and Date	3410041397/23/07/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The Committee decided to wait for the reply. The case stands deferred.	

Case No.	16 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000949AM23
RA File Number	052404000275 AM17
Licence No and Date	0510399673/09/09/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	17 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	PUNJAB STAINLESS STEEL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004622AM23
RA File Number	052404000441 AM17
Licence No and Date	0510400631/06/12/2016
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given via e-mail dtd.31.03.2023 by the TE: i) Coating thickness in export item No.1 and calculations for coating materials supported by coating thickness, coating area & density of coating material. ii) Separate quantities of different constituents of import items at Sl.No.2 viz. Primer, coating material and VDT ink etc. iii) Use of VDT ink in the coating. The case stands deferred.	

Case No.	18 / NC/2/MEET/May/202324/2
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Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004643AM23
RA File Number	072404000009 AM18
Licence No and Date	0710111423/19/04/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	19 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RAJGURU ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007157AM23
RA File Number	039504000202 AM18
Licence No and Date	0310813798/07/06/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000326AM24
RA File Number	039504000670 AM18
Licence No and Date	0310817483/04/12/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	21 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007060AM23
RA File Number	052304000393 AM18
Licence No and Date	0510405352/15/01/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007059AM23
RA File Number	052304000373 AM18
Licence No and Date	0510405560/07/02/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DESHMUKH LEAD PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004034AM23
RA File Number	039404001032 AM18
Licence No and Date	0310819722/12/03/2018
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	24 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000130AM24
RA File Number	039404000982 AM18
Licence No and Date	0310819949/20/03/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments of DPIIT stating that the comments were provided based on the actual consumption as certified by the jurisdictional CGST & Central Excise authorities and taking clue from SION C-670. Accordingly, the Committee decided to revise the ad-hoc norms on repeat basis, as per comments given by DPIIT via e-mail dtd.12.5.2023, as under: i) Import item at Sl.No.1 shall be of relevant grade of steel as contained/utilized in the export item. ii) Quantity of import item at Sl.No.1 may be allowed as 1.02 Kgs./Kg. content in the export item. iii) Quantity of import item at Sl.No.2 (Zinc) may be allowed as applied for i.e, 60784.32 Kgs. RA concerned may take suitable consequential action accordingly.	

Case No.	25 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000777AM23
RA File Number	342404000336 AM18
Licence No and Date	3410043984/21/03/2018
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023.

Case stands rejected.

Case No.	26 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000759AM23
RA File Number	342404000388 AM18
Licence No and Date	3410044026/09/04/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023.	
Case stands rejected.	

Case No.	27 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000760AM23
RA File Number	342404000398 AM18
Licence No and Date	3410044028/09/04/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023.	

Case stands rejected.

Case No.	28 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000784AM23
RA File Number	342404000399 AM18
Licence No and Date	3410044027/09/04/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	29 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000782AM23
RA File Number	342404000382 AM18
Licence No and Date	3410044066/19/04/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	30 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000134AM24
RA File Number	039404000039 AM19
Licence No and Date	0310820591/23/04/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments of DPIIT stating that the comments were provided based on the actual consumption as certified by the jurisdictional CGST & Central Excise authorities and taking clue from SION C-670. Accordingly, the Committee decided to revise the ad-hoc norms on repeat basis, as per comments given by DPIIT via e-mail dtd.12.5.2023, as under: i) Import items at Sl.No.1 & 2 shall be of relevant grade of steel as contained/utilized in the export item. ii) Quantity of import item at Sl.No.1 & 2 may be allowed as 1.02 Kgs./Kg. content in the export item. iii) Quantity of import item at Sl.No.3 (Zinc) may be allowed as applied for i.e, 8752.94 Kgs. RA concerned may take suitable consequential action accordingly.	

Case No.	31 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VIKARSH NANO TECHNOLOGY AND ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000352AM24
RA File Number	NA
Licence No and Date	3110067035/26/04/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	32 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RAJGURU ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007156AM23
RA File Number	039504000137 AM19
Licence No and Date	0310821453/05/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000132AM24
RA File Number	039404000213 AM19
Licence No and Date	0310821639/12/06/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted the comments of DPIIT stating that the comments were provided based on the actual consumption as certified by the jurisdictional CGST & Central Excise authorities and taking clue from SION C-670. Accordingly, the Committee decided to revise the ad-hoc norms on repeat basis, as per comments given by DPIIT via e-mail dtd.12.5.2023, as under: i) Import items at Sl.No.1 to 5 shall be of relevant grade of steel as contained/utilized in the export item. ii) Quantity of import items at Sl.No.1 to 5 may be allowed as 1.02 Kgs./Kg. content in the export item. iii) Quantity of import item at Sl.No.6 (Zinc) may be allowed as applied for i.e, 61392 Kgs. RA concerned may take suitable consequential action accordingly.	

Case No.	34 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00001764AM23
RA File Number	052404000153 AM19
Licence No and Date	0510406879/15/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	35 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VIKARSH NANO TECHNOLOGY AND ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000353AM24
RA File Number	NA
Licence No and Date	3110067083/16/06/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	36 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00006800AM23
RA File Number	342404000089 AM19
Licence No and Date	3410044265/19/06/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the reply of DL being issued to the applicant for furnishing the required information.	
Case stands deferred.	

Case No.	37 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000783AM23
RA File Number	342404000063 AM19
Licence No and Date	3410044281/26/06/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	38 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00288857AM22
RA File Number	039504000048 AM19
Licence No and Date	0310821925/26/06/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	39 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000761AM23

RA File Number	342404000116 AM19
Licence No and Date	3410044303/05/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	40 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00288869AM22
RA File Number	039504000121 AM19
Licence No and Date	0310822611/26/07/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	41 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000772AM23
RA File Number	039404000273 AM19
Licence No and Date	0310822820/02/08/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	42 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004104AM23
RA File Number	039504000439 AM19
Licence No and Date	0310822894/07/08/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000769AM23
RA File Number	039404000218 AM19
Licence No and Date	0310822970/10/08/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023.	
Case stands rejected.	

Case No.	44 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000008AM24

RA File Number	039504000599 AM19
Licence No and Date	0310823945/24/09/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000763AM23
RA File Number	342404000213 AM19
Licence No and Date	3410044556/08/10/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023.	
Case stands rejected.	

Case No.	46 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000774AM23
RA File Number	342404000209 AM19
Licence No and Date	3410044555/08/10/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023.	
Case stands rejected.	

Case No.	47 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000766AM23
RA File Number	342404000073 AM19
Licence No and Date	3410044569/10/10/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	48 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000773AM23
RA File Number	342404000221 AM19
Licence No and Date	3410044571/10/10/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	49 / NC/2/MEET/May/202324/2
Case Status	Case Rejected

Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000775AM23
RA File Number	342404000191 AM19
Licence No and Date	3410044570/10/10/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	50 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000776AM23
RA File Number	342404000306 AM19
Licence No and Date	3410044796/07/01/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023. Case stands rejected.	

Case No.	51 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000131AM24
RA File Number	039404001050 AM19
Licence No and	0310827644/12/03/2019

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000690AM23
RA File Number	342404000034 AM20
Licence No and Date	3410045082/26/04/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. Committee decided to wait for the reply.	
Case stands deferred.	

Case No.	53 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000767AM23
RA File Number	342404000051 AM20
Licence No and Date	3410045140/15/05/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to reject the case as PRC has rejected this case in its meeting No. 36/AM23 dated 28.03.2023.	
Case stands rejected.	

Case No.	54 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007006AM23
RA File Number	018105000203 AM20
Licence No and Date	0510411476/09/08/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	55 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004597AM23
RA File Number	039504000741 AM20
Licence No and Date	0310832533/31/10/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	56 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007053AM23
RA File Number	342404000232 AM20
Licence No and Date	3410045603/13/11/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	57 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	SUKRUT ELECTRIC COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000435AM24
RA File Number	NA
Licence No and Date	3110067639/30/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's case was rejected in the NC-2 meeting dated 30.03.2022. Now the applicant has filed fresh application instead of filing a review application. Therefore, Committee decided to reject this case on the ground of non-submission of review application for the reject case. Case stands rejected.	

Case No.	58 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00006680AM23
RA File Number	562404000037 AM20
Licence No and Date	5610005825/20/02/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	59 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004826AM23
RA File Number	052404000759 AM20
Licence No and Date	0510413875/13/03/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Committee's Report. Case stands deferred.	

Case No.	60 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000249AM24
RA File Number	NA
Licence No and Date	0310836233/15/05/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	61 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007222AM23
RA File Number	039504000117 AM21
Licence No and Date	0310836456/01/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	62 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	018105000575AM21
RA File Number	039504001148 AM20
Licence No and Date	0310836580/08/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to the TE for examination & comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting. Case stands deferred.	

Case No.	63 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SUMRIDHI ALUMINIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000873AM23
RA File Number	052404000101 AM21
Licence No and Date	0510414397/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee's Report.	

Case No.	64 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000203AM24
RA File Number	NA

Licence No and Date	0310836905/26/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004559AM23
RA File Number	052304000084 AM21
Licence No and Date	0510414673/21/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ASEEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	018105000669AM21
RA File Number	562404000013 AM21
Licence No and Date	5610005913/30/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek the following information/documents for further processing the case:	
“Complete information as per ANF 4B, Complete information as per appendix 4E, Appendix 4K & Appendix 4H etc.”	
Case stands deferred.	

Case No.	67 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	018105000720AM21
RA File Number	022404000063 AM21
Licence No and Date	0210210068/28/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NICO EXTRUSIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00001152AM23
RA File Number	039504001229 AM20
Licence No and Date	0310838703/05/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Committee's Report.	

Case No.	69 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00003573AM23
RA File Number	072404000180 AM21
Licence No and Date	0710117109/07/10/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	70 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	018105000786AM21
RA File Number	052404000337 AM21
Licence No and Date	0510415441/08/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek the following information/documents for further processing the case: “Complete information as per ANF 4B, Complete information as per appendix 4E, Appendix 4K & Appendix 4H etc.” Case stands deferred.	

Case No.	71 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	018105000795AM21
RA File Number	242404000056 AM21
Licence No and Date	2410043288/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE through E-mail too. Case stands deferred.	

Case No.	72 / NC/2/MEET/May/202324/2
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Case Status	Case Deferred
Party Name	RAINTECH INTERNATIONAL (INDIA)
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004056AM23
RA File Number	052404000418 AM21
Licence No and Date	0510415820/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	73 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007220AM23
RA File Number	039504000495 AM21
Licence No and Date	0310839499/12/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00005653AM23
RA File Number	039504000507 AM21
Licence No and Date	0310839582/17/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given via e-mail dtd.12.05.2023 by the TE:	
i) Details of export product in terms of design, calculations and brief note about product. ii) Quantity of import items required for manufacturing one unit of export product for each export item.	

(Share excel sheet).

iii) Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Share excel sheet)

iv) Wastage claimed in the manufacturing process and details of recoverable wastage. (Share excel sheet)

To provide per unit requirement in excel sheet.

Justification of Wastage.(if any).

Share the above (ii-v)information / details in excel sheet in the below format;

No	AA No.	Description of resultant product	Export Quantity	Export UOM	Description of items to be imported	Qty Required (Per Unit) Without Wastage	Wastage claimed %	in UOM	Quantity Sought in DGFT
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Case stands deferred.

Case No.	75 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to seek the following information/documents for further processing the case:

“Complete information as per ANF 4B, Complete information as per appendix 4E, Appendix 4K & Appendix 4H etc.”

Case stands deferred.

Case No.	76 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00045744AM21
RA File Number	05AA04020219 AM21
Licence No and Date	0511000401/23/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Committee's Report. Case stands deferred.	

Case No.	77 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SUKRUT ELECTRIC COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000436AM24
RA File Number	NA
Licence No and Date	3111000052/31/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	78 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21

Licence No and Date	0311000356/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007229AM23
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM REVIW00007239AM23
RA File Number	03AA04012296 AM21
Licence No and Date	0311000963/25/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000012AM24
RA File Number	03AA04018289 AM21
Licence No and Date	0311001031/27/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00072020AM21
RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000015AM24
RA File Number	05AA04026888 AM21
Licence No and Date	0511000999/29/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000061AM24
RA File Number	04AA04008433 AM21
Licence No and Date	0411000519/15/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given via email dated 12.05.2023 as under: Item of export: Rotor Blade for wind turbine- 50 Nos. (Weight of per blade should not be less than 20,134 Kg.) 1. Following import items (at Sl. Nos.) are components and may be allowed as per GN-4 with accountability clause: 51 to 54, 119, 130 to 132, 138 to 164, 166, 167, 169, 171, 181 to 184, 187, 192 to 221, 223 to 233, 237 to 239. 2. Following import items (at Sl. Nos.) are consumables and may be allowed as applied for with overall value cap of 8% of FOB value: 49, 50, 59, 65, 70 to 88, 90 to 118, 120 to 122, 125 to 129, 133 to 137, 165, 168, 172 to 180, 185, 186, 188 to 191, 222, 236 & 240. 3. Rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	88 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R. V. RAIL PRODUCTS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00002610AM23
RA File Number	02AA04000218 AM22
Licence No and Date	0211000515/07/04/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	89 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LLOYD INSULATIONS (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000045AM24
RA File Number	04AA04000471 AM22
Licence No and Date	0411000726/27/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer this case to TE, MSME. Case stands deferred.	

Case No.	90 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00005685AM23
RA File Number	04AA04000009 AM22
Licence No and Date	0411000784/07/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	91 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00005686AM23
RA File Number	04AA04001550 AM22

Licence No and Date	0411000782/07/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004600AM23
RA File Number	07AA04002079 AM22
Licence No and Date	0711001089/13/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004831AM23
RA File Number	05AA04012236 AM22
Licence No and Date	0511002638/17/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to wait for the Committee's Report.	
Case stands deferred.	

Case No.	94 / NC/2/MEET/May/202324/2
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Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00050007AM22
RA File Number	02AA04005025 AM22
Licence No and Date	0211000732/24/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00108638AM22
RA File Number	05AA04022825 AM22
Licence No and Date	0511002996/07/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through portal by the TE:	
1. Wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing. 2. Scrap details i.e. scrap (jaali) sale invoice.	
Case stands deferred.	

Case No.	96 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007052AM23
RA File Number	03AA04031820 AM22

Licence No and Date	0311005306/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00006755AM23
RA File Number	04AA04014646 AM22
Licence No and Date	0411001207/29/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through portal by the TE: i) What is the meaning of copper cakes? Submit a copy of the shipping bill and Certificate of Analysis (CoA) of the Customs Authorized Laboratory on the total net content of copper in the Copper cakes/billets. ii) As per the process flow charts, attached with Appendix 4E, in one chart, the initial input material is Copper Billets/Cakes. However, in the application, the input material is copper Cake. Either revised the application or process flow charts.	

- iii) Submit a neat sketch of each export item with complete dimensions.
- iv) What is the purity of copper in export items?

Case stands deferred.

Case No.	99 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	100 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00153919AM22
RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	101 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and Date	0511004021/05/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	102 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	103 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	104 / NC/2/MEET/May/202324/2
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Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22
Licence No and Date	0511004156/17/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	105 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	106 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00166642AM22
RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00171365AM22
RA File Number	05AA04072812 AM22
Licence No and Date	0511004336/26/08/2021
Norms Committee Decision:	
Case deferred for Committee's report.	

Case No.	109 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	PARAMJYOTI MOVERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007163AM23
RA File Number	06AA04005983 AM22
Licence No and Date	0611000670/26/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	110 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/2/MEET/May/202324/2
Case Status	Case Rejected
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00174580AM22
RA File Number	03AA04071162 AM22

Licence No and Date	0311006601/01/09/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to close the case as per the Surrender Letter dated 06.05.2023 of RA, Mumbai. Case stands rejected.	

Case No.	113 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22
Licence No and Date	0711001833/03/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	114 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	115 / NC/2/MEET/May/202324/2
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Case Status	Case Deferred
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00184785AM22
RA File Number	05AA04082160 AM22
Licence No and Date	0511004767/15/09/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to call the party for PH with sample as there is wide variation in wastage. The case stands deferred.	

Case No.	116 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00203359AM22
RA File Number	03AA040108219 AM22
Licence No and Date	0311007489/05/10/2021
Norms Committee Decision: The Committee has considered this case as per agenda and noted the presentation and explanation give by applicant during personal hearing. After due deliberation, the Committee decided to discuss this case (along with the comments of TE) further in the forthcoming meeting. Case stands deferred.	

Case No.	117 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00204268AM22
RA File Number	07AA04035622 AM22

Licence No and Date	0711002094/06/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting. Case stands deferred.	

Case No.	118 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00264070AM22
RA File Number	03AA040123930 AM22
Licence No and Date	0311008824/24/11/2021
Norms Committee Decision: The Committee has considered this case as per agenda and noted the presentation and explanation give by applicant during personal hearing. After due deliberation, the Committee decided to discuss this case (along with the comments of TE) further in the forthcoming meeting. Case stands deferred.	

Case No.	119 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAYESH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00002384AM23
RA File Number	03AX04000150 AM22
Licence No and Date	0311009606/17/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	120 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RPK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00338931AM22
RA File Number	31AX04000055 AM22
Licence No and Date	3111000939/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00340154AM22
RA File Number	04AX04000167 AM22
Licence No and Date	0411002550/02/02/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT given via email dated 03.04.2023 as under: i) Description of export item may be amended as “Fabricated Steel Structure made out of MS/HR Beams”. ii) Export item to contain 115 MT of Beams. iii) Import item at Sl.No.1 shall be of relevant grade and size as content/utilized in the export item and its quantity may be allowed as 116.49 MT as 1.01 Kgs./Kg. content in the export items as claimed by the firm. RA concerned may take suitable consequential action accordingly.	

Case No.	122 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00340228AM22
RA File Number	05AX04000733 AM22
Licence No and Date	0511008501/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00340560AM22
RA File Number	06AX04000073 AM22
Licence No and Date	0611001123/02/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	124 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00340594AM22
RA File Number	02AX04000123 AM22
Licence No and Date	0211001914/02/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.

The case stands deferred.

Case No.	125 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00005683AM23
RA File Number	04AX04000177 AM22
Licence No and Date	0411002556/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00341318AM22
RA File Number	07AX04000329 AM22
Licence No and Date	0711003134/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	OASIS CONNECTIVITY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

and Date	
HQ File Number	HQRNORM APPLY 00341629AM22
RA File Number	05AX04000780 AM22
Licence No and Date	0511008547/03/02/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT given via email dated 13.04.2023 as under: i) Quantity of import item at Sl.No.1 may be allowed as 1.02 Mtr./Mtr. content in the export item. ii) Quantity of import items at Sl.No.2 may be allowed as 1,94,000 Nos. on net to net basis with accountability clause. RA concerned may take suitable consequential action accordingly.	

Case No.	128 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00342484AM22
RA File Number	02AX04000124 AM22
Licence No and Date	0211001919/03/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	129 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00343640AM22

RA File Number	02AX04000130 AM22
Licence No and Date	0211001924/04/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	130 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00347486AM22
RA File Number	09AX04000165 AM22
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TEvia e-mail dtd. 13.04.2023: i) Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers). ii) Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. iii) Weight of each Export Product. iv) Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. v) Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	131 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00347588AM22
RA File Number	34AX04000231 AM22
Licence No and Date	3411001780/08/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	132 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00006756AM23
RA File Number	04AX04000198 AM22
Licence No and Date	0411002606/09/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MOTILAL DISHED-ENDS WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00370573AM22
RA File Number	03AX04001344 AM22
Licence No and Date	0311011992/28/02/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	134 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00382155AM22
RA File Number	56AX04000104 AM22
Licence No and Date	5611000837/10/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00401515AM22
RA File Number	08AX04000610 AM22
Licence No and Date	0811004514/25/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000006AM23
RA File Number	03AX04002098 AM22

Licence No and Date	0311013536/01/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to call the applicant for personal hearing in the forthcoming NC meeting. Case stands deferred.	

Case No.	137 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000049AM23
RA File Number	03AX04002108 AM22
Licence No and Date	0311013581/04/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	138 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000069AM23
RA File Number	07AX04000608 AM22
Licence No and Date	0711003608/05/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. Case stands deferred.	

Case No.	139 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000076AM23
RA File Number	07AX04000533 AM22
Licence No and Date	0711003614/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000079AM23
RA File Number	07AX04000532 AM22
Licence No and Date	0711003615/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000089AM23
RA File Number	07AX04000531 AM22
Licence No and Date	0711003639/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000090AM23
RA File Number	07AX04000530 AM22
Licence No and Date	0711003640/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000140AM23
RA File Number	02AX04000007 AM23
Licence No and Date	0211002229/08/04/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT given via email dated 13.04.2023 as under:	
i) Quantity of import item at Sl.No.1 (Copper Cathodes 99.99% purity) may be allowed as applied for ,i.e, 1600 MT as 1.005 Kgs./Kg. content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	144 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	LASER POWER & INFRA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000207AM23
RA File Number	02AX04000167 AM22
Licence No and Date	0211002253/12/04/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT given via email dated 05.04.2023 as under: (i) Quantity of import item at Sl.No.1 (i.e, Copper Wire rod) may be allowed as 505 MT as 1.01 Kgs./Kg. content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	145 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000208AM23
RA File Number	34AX04000038 AM23
Licence No and Date	3411002115/12/04/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT given via email dated 13.04.2023 as under: i) Quantity of import item at Sl.No.1 (Copper Cathodes 99.99% purity) may be allowed as applied for i.e, 550 MT as 1.005 Kgs./Kg. content in the export item. RA concerned may take suitable consequential action accordingly.	

Case No.	146 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

and Date	
HQ File Number	HQRNORM APPLY 00000209AM23
RA File Number	34AX04000040 AM23
Licence No and Date	3411002116/12/04/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT given via email dated 13.04.2023 as under:	
i) Quantity of import item at Sl.No.1 (Copper Cathodes 99.99% purity) may be allowed as applied for i.e, 550 MT as 1.005 Kgs./Kg. content in the export item.	
RA concerned may take suitable consequential action accordingly	

Case No.	147 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000214AM23
RA File Number	10AX04000014 AM23
Licence No and Date	1011001031/13/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE throughportal:	
i) Detail technical note on manufacturing process including the relevant flow sheet. ii) Please provide the technical note on manufacturing process. iii) wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. iv) Scrap sale invoice if any	
The case stands deferred.	

Case No.	148 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	GARG ASSOCIATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000218AM23
RA File Number	05AX04001415 AM22
Licence No and Date	0511011863/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000221AM23
RA File Number	34AX04000039 AM23
Licence No and Date	3411002122/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000232AM23
RA File Number	02AX04000025 AM23
Licence No and Date	0211002255/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	MERCURY INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000235AM23
RA File Number	06AX04000020 AM23
Licence No and Date	0611001286/13/04/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME dated 12.05.2023, given through portal, as under: 1. Taking cue from C 782 for round tin containers from electrolyte tinplate waste, the applied wastage of 15 % may be allowed. RA concerned may take suitable consequential action accordingly.	

Case No.	152 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000330AM23
RA File Number	07AX04000546 AM22
Licence No and Date	0711003741/19/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	153 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000334AM23
RA File Number	07AX04000036 AM23
Licence No and Date	0711003754/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000344AM23
RA File Number	02AX04000030 AM23
Licence No and Date	0211002283/20/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	155 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00005684AM23
RA File Number	04AX04000364 AM22
Licence No and Date	0411003150/20/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	156 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004037AM23
RA File Number	03AX04000314 AM23
Licence No and Date	0311014091/22/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004038AM23
RA File Number	03AX04000315 AM23
Licence No and Date	0311014093/22/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000164AM24
RA File Number	03AX04000379 AM23
Licence No and Date	0311014278/29/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	159 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00006754AM23
RA File Number	04AX04000070 AM23
Licence No and Date	0411003245/06/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 12.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. case stands deferred.	

Case No.	160 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000725AM23
RA File Number	03AX04000621 AM23
Licence No and Date	0311014660/12/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM REVIW00006757AM23
RA File Number	04AX04000038 AM23
Licence No and Date	0411003296/17/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000841AM23
RA File Number	07AX04000064 AM23
Licence No and Date	0711003998/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000892AM23
RA File Number	09AX04000106 AM23
Licence No and Date	0911003031/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	KALZIP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000895AM23
RA File Number	05AX04000428 AM23
Licence No and Date	0511012683/20/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE via e-mail dtd. 17.04.2023: i) Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. ii) Weight of each Export Product. iii) Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. iv) Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. v) Calculations for the quantity of import item. The case stands deferred.	

Case No.	165 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000963AM23
RA File Number	07AX04000196 AM23
Licence No and Date	0711004081/24/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

1. The firm has to give information for each Advance Authorization.

Case stands deferred.

Case No.	166 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000964AM23
RA File Number	07AX04000241 AM23
Licence No and Date	0711004082/24/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. The firm has to give information for each Advance Authorization.	
Case stands deferred.	

Case No.	167 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000974AM23
RA File Number	08AX04000076 AM23
Licence No and Date	0811004998/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001009AM23
RA File Number	07AX04000240 AM23
Licence No and Date	0711004104/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	EMMVEE PHOTOVOLTAIC POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001011AM23
RA File Number	07AX04000178 AM23
Licence No and Date	0711004106/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001041AM23
RA File Number	04AX04000148 AM23
Licence No and Date	0411003392/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001089AM23
RA File Number	07AX04000274 AM23
Licence No and Date	0711004139/31/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. The firm has to give information for each Advance Authorization. Case stands deferred.	

Case No.	172 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001093AM23
RA File Number	52AX04000128 AM23
Licence No and Date	5211002562/31/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noticed that the case was approved in the Norms Committee meeting dtd.29.3.2023. Therefore, Committee decided to withdraw this case from agenda showing it as "approved". Case stands approved.	

Case No.	173 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001140AM23
RA File Number	07AX04000223 AM23

Licence No and Date	0711004154/01/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that DL has been raised by the TE. However, the DL given by TE is not clear. Therefore, Committee decided to obtain the DL from concerned TE through E-mail and process the case accordingly. Case stands deferred.	

Case No.	174 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001145AM23
RA File Number	03AX04000761 AM23
Licence No and Date	0311015190/02/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE via e-mail dtd. 03.04.2023: i) Size of conductors in cables along with quantities of cables in Kms., conductor sizewise. ii) Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/buyers data sheet. iii) Net weight per KM of each cable. iv) Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product. v) Total requirement of each raw material, export product wise, in a tabular form. Case stands deferred.	

Case No.	175 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00001153AM23
RA File Number	13AX04000059 AM23
Licence No and Date	1311001249/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001160AM23
RA File Number	05AX04000577 AM23
Licence No and Date	0511012966/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001177AM23
RA File Number	03AX04000935 AM23
Licence No and Date	0311015232/03/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE via e-mail dtd. 3.4.2023:	
i) Size of conductors in cables along with quantities of cables in Kms., conductor size wise. ii) Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/buyers data sheet. iii) Net weight per KM of each cable.	

iv)	Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
v)	Total requirement of each raw material, export product wise, in a tabular form.
Case stands deferred.	

Case No.	178 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001258AM23
RA File Number	07AX04000335 AM23
Licence No and Date	0711004252/08/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. The firm has to give information for each Advance Authorization.	
Case stands deferred.	

Case No.	179 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00004378AM23
RA File Number	03AX04001066 AM23
Licence No and Date	0311015507/15/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00006759AM23
RA File Number	04AX04000233 AM23
Licence No and Date	0411003500/23/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001691AM23
RA File Number	04AX04000276 AM23
Licence No and Date	0411003540/27/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	182 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000459AM24
RA File Number	04AX04000305 AM23
Licence No and Date	0411003541/27/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	183 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTROLEAD (PUNE) PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00001834AM23
RA File Number	31AX04000088 AM23
Licence No and Date	3111001498/04/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ASTRABITE LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00007066AM23
RA File Number	03AX04001898 AM23
Licence No and Date	0311016395/15/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SHARPWIRE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002151AM23

RA File Number	04AX04000364 AM23
Licence No and Date	0411003670/19/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002192AM23
RA File Number	04AX04000367 AM23
Licence No and Date	0411003695/21/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	187 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002196AM23
RA File Number	06AX04000146 AM23
Licence No and Date	0611001485/21/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	188 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002200AM23
RA File Number	52AX04001584 AM23
Licence No and Date	5211002874/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000280AM24
RA File Number	03AX04002271 AM23
Licence No and Date	0311016512/26/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002447AM23
RA File Number	03AX04002307 AM23
Licence No and Date	0311016840/03/08/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of DPIIT vide U.O.No. P-47014/124/2022-TSW dated 28.04.2023 received via email, as under:

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	191 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JEKAY INTERNATIONAL TRACK PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002454AM23
RA File Number	02AX04000257 AM23
Licence No and Date	0211002801/03/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002595AM23
RA File Number	52AX04001602 AM23
Licence No and Date	5211003016/11/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	VMS GLOBAL COMMODITIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM REVIW00000112AM24
RA File Number	03AX04002409 AM23
Licence No and Date	0311017125/11/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	OETIKER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002636AM23
RA File Number	03AX04002742 AM23
Licence No and Date	0311017154/12/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of DPIIT vide U.O.No. P-47014/39/2023-TSW dated 17.04.2023 received via email, as under:	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	195 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ANJANEY FERRO ALLOYS LTD.
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002665AM23
RA File Number	26AX04000022 AM23
Licence No and Date	2611000666/17/08/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	196 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DIWAKAR ENTERPRISES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002670AM23
RA File Number	05AX04001279 AM23
Licence No and Date	0511014315/17/08/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE:	
i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR.2. iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc.	
Note: CoA shall have Authorization Number and size of lot of imported consignment.	
Case stands deferred.	

Case No.	197 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	AVON TUBETECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002679AM23
RA File Number	05AX04001402 AM23
Licence No and Date	0511014333/17/08/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	198 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002715AM23
RA File Number	52AX04001610 AM23
Licence No and Date	5211003061/22/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002736AM23
RA File Number	07AX04000718 AM23
Licence No and Date	0711005077/23/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002740AM23
RA File Number	07AX04000721 AM23

Licence No and Date	0711005080/23/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CYPRESS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002819AM23
RA File Number	08AX04000862 AM23
Licence No and Date	0811005840/29/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002828AM23
RA File Number	07AX04000777 AM23
Licence No and Date	0711005119/29/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00002852AM23
RA File Number	52AX04001622 AM23
Licence No and Date	5211003136/30/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002874AM23
RA File Number	03AX04002834 AM23
Licence No and Date	0311017589/01/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002892AM23
RA File Number	52AX04001627 AM23
Licence No and Date	5211003154/01/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002911AM23
RA File Number	05AX04001572 AM23
Licence No and Date	0511014610/02/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	207 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002915AM23
RA File Number	08AX04000913 AM23
Licence No and Date	0811005883/02/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant for providing certain information. The committee decided to wait for the reply from the applicant. The case stands deferred.	

Case No.	208 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MITTER FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002958AM23
RA File Number	30AX04000231 AM23
Licence No and Date	3011002554/06/09/2022

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	209 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002968AM23
RA File Number	52AX04001629 AM23
Licence No and Date	5211003190/06/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00002974AM23
RA File Number	04AX04000497 AM23
Licence No and Date	0411003911/07/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	211 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	HEAVY METAL AND TUBES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

and Date	
HQ File Number	HQRNORM APPLY 00003085AM23
RA File Number	08AX04000843 AM23
Licence No and Date	0811006003/13/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the recommendation of DPIIT dated 12.05.2023 and in line with other similar cases, as under: 1. The quantity of import items may be allowed as 10% wastage on the net content of export item. RA concerned may take suitable consequential action accordingly.	

Case No.	212 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	HEAVY METAL AND TUBES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00003139AM23
RA File Number	08AX04001019 AM23
Licence No and Date	0811006038/15/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the recommendation of DPIIT dated 12.05.2023 and in line with other similar cases, as under: 1. The quantity of import items may be allowed as 10% wastage on the net content of export item. RA concerned may take suitable consequential action accordingly.	

Case No.	213 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00003992AM23
RA File Number	05AX04002159 AM23

Licence No and Date	0511015550/01/11/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	214 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004001AM23
RA File Number	03AX04003800 AM23
Licence No and Date	0311018986/01/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents from the applicant: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch/Clove/Candy etc.). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC etc. from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scrap for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred Case stands deferred.	

Case No.	215 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004095AM23
RA File Number	03AX04003891 AM23
Licence No and Date	0311019041/07/11/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to wait for the recommendation of Special Committee.
Case stands deferred.

Case No.	216 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004261AM23
RA File Number	03AX04004001 AM23
Licence No and Date	0311019125/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004278AM23
RA File Number	05AX04002192 AM23
Licence No and Date	0511015745/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004281AM23

RA File Number	05AX04002280 AM23
Licence No and Date	0511015747/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004308AM23
RA File Number	05AX04002329 AM23
Licence No and Date	0511015791/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	AGRAWAL RENEWABLE ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004331AM23
RA File Number	03AX04003193 AM23
Licence No and Date	0311019182/14/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS

Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004374AM23
RA File Number	31AX04000232 AM23
Licence No and Date	3111001813/15/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004382AM23
RA File Number	08AX04001254 AM23
Licence No and Date	0811006451/16/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the recommendation of DPIIT dated 03.04.2023 and in line with other similar cases, as under: 1. The quantity of import items may be allowed as 10% wastage on the net content of export item. RA concerned may take suitable consequential action accordingly.	

Case No.	223 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004397AM23
RA File Number	04AX04000732 AM23
Licence No and Date	0411004465/16/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	224 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MOTION METRIKS COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004403AM23
RA File Number	03AX04004160 AM23
Licence No and Date	0311019271/16/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004422AM23
RA File Number	52AX04001690 AM23
Licence No and Date	5211003593/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004423AM23
RA File Number	52AX04001687 AM23

Licence No and Date	5211003595/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004424AM23
RA File Number	52AX04001689 AM23
Licence No and Date	5211003583/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004425AM23
RA File Number	52AX04001688 AM23
Licence No and Date	5211003596/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00004434AM23
RA File Number	02AX04000466 AM23
Licence No and Date	0211003354/17/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	230 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004439AM23
RA File Number	08AX04001284 AM23
Licence No and Date	0811006467/18/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the recommendation of DPIIT dated 03.04.2023 and in line with other similar cases, as under: 1. The quantity of import items may be allowed as 10% wastage on the net content of export item. RA concerned may take suitable consequential action accordingly.	

Case No.	231 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004453AM23
RA File Number	03AX04002426 AM23
Licence No and Date	0311019348/18/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	232 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004463AM23
RA File Number	02AX04000469 AM23
Licence No and Date	0211003360/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004464AM23
RA File Number	34AX04000726 AM23
Licence No and Date	3411003018/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004465AM23
RA File Number	34AX04000724 AM23

Licence No and Date	3411003019/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VIDYA WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004466AM23
RA File Number	34AX04000712 AM23
Licence No and Date	3411003020/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004488AM23
RA File Number	03AX04004199 AM23
Licence No and Date	0311019368/20/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00004489AM23
RA File Number	03AX04004168 AM23
Licence No and Date	0311019369/20/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004501AM23
RA File Number	03AX04004155 AM23
Licence No and Date	0311019386/21/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	J M INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004514AM23
RA File Number	31AX04000228 AM23
Licence No and Date	3111001823/21/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004541AM23
RA File Number	08AX04001372 AM23
Licence No and Date	0811006522/22/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents from the applicant as per comments of TE: i. Specific OD and WT of export product. ii. Manufacturing process with wastage claimed at each stage with justification. iii. Reduction in diameter and wall thickness in each stage of pilgering /drawing. Case stands deferred.	

Case No.	241 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004549AM23
RA File Number	07AX04001249 AM23
Licence No and Date	0711005761/23/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant for providing certain information. The committee decided to wait for the reply from the applicant. The case stands deferred.	

Case No.	242 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004562AM23
RA File Number	03AX04004176 AM23
Licence No and	0311019472/24/11/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004569AM23
RA File Number	07AX04001255 AM23
Licence No and Date	0711005766/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004585AM23
RA File Number	08AX04001430 AM23
Licence No and Date	0811006533/24/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a Reminder letter is being issued to the applicant for providing certain information. The committee decided to wait for the reply from the applicant.	
The case stands deferred.	

Case No.	245 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004586AM23
RA File Number	08AX04001422 AM23
Licence No and Date	0811006534/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HENGYU CLEANING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004607AM23
RA File Number	31AX04000243 AM23
Licence No and Date	3111001843/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004608AM23
RA File Number	05AX04002473 AM23
Licence No and Date	0511016023/25/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	248 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004637AM23
RA File Number	07AX04001253 AM23
Licence No and Date	0711005802/28/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 12.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	249 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004642AM23
RA File Number	04AX04000774 AM23
Licence No and Date	0411004537/28/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	250 / NC/2/MEET/May/202324/2
Case Status	Case Approved
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00004650AM23
RA File Number	06AX04000254 AM23
Licence No and Date	0611001728/28/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the recommendation of DPIIT dated 28.04.2023, as under: 1. The quantity of import item at Sl. No. 1 (Aluminium sheet) may be allowed as 1.02 Kgs./Kg. content in the export item. 2. The quantity of import item at Sl. No. 2 (Printing inks) may be allowed up to 2% of FOB value of exports. RA concerned may take suitable consequential action accordingly.	

Case No.	251 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004708AM23
RA File Number	03AX04003734 AM23
Licence No and Date	0311019625/30/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to seek following information/documents from the applicant as per comments of TE: i. Details of other contents of copper wire scrap as it contains only 55% copper. ii. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. iii. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. Case stands deferred.	

Case No.	252 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ATLAS TRANSFORMERS INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004744AM23
RA File Number	34AX04000785 AM23
Licence No and Date	3411003062/01/12/2022
Norms Committee Decision: The case has been considered in the committee as per agenda and decided to seek following information from the applicant: 1. Whether the application has been filed on BO portal under Self-ratification scheme or under 'No Norm'/Self-declaration. Please clarify. Case stands deferred.	

Case No.	253 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00004784AM23
RA File Number	07AX04001311 AM23
Licence No and Date	0711005855/02/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	254 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VMS GLOBAL COMMODITIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00000214AM24
RA File Number	NA
Licence No and Date	0311021654/23/02/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.04.2023 followed by reminders on 20.04.2023; 05.05.2023 was issued to the applicant for providing certain information. However, no information has been received on BO portal. The committee also noted that an identical file of the same AA No. has been filed by the applicant and did not followed the due procedure. Therefore, the committee decided to issue a final reminder to the applicant to submit the reply within 15 days. Case stands deferred.	

Case No.	255 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006682AM23
RA File Number	03AX04005760 AM23
Licence No and Date	0311021814/01/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	256 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006683AM23
RA File Number	03AX04005759 AM23
Licence No and Date	0311021815/01/03/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.

The case stands deferred.

Case No.	257 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006686AM23
RA File Number	03AX04005761 AM23
Licence No and Date	0311021820/01/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	258 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CLASS INDIA COMPANY
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006716AM23
RA File Number	30AX04000561 AM23
Licence No and Date	3011003224/02/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm. The case stands deferred.	

Case No.	259 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006719AM23
RA File Number	52AX04001790 AM23
Licence No and Date	5211004299/03/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VISOKA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006724AM23
RA File Number	04AX04001050 AM23
Licence No and Date	0411004984/03/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	261 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006732AM23
RA File Number	02AX04000667 AM23
Licence No and Date	0211003958/03/03/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 12.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.

The case stands deferred.

Case No.	262 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006736AM23
RA File Number	04AX04000907 AM23
Licence No and Date	0411004991/03/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006737AM23
RA File Number	04AX04000969 AM23
Licence No and Date	0411004992/03/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00006738AM23
RA File Number	04AX04000971 AM23
Licence No and Date	0411004993/03/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	265 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006741AM23
RA File Number	02AX04000664 AM23
Licence No and Date	0211003969/03/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	266 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006743AM23
RA File Number	03AX04005870 AM23
Licence No and Date	0311021864/03/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to seek following information/documents from the applicant as per comments of TE:	
i. Details of import items at Sl. No. 1 (Aluminium Hot Metal) and its form viz. ingots, rods etc. ii. Detailed calculation for quantities of import items supported by the cross sectional diagram of the export products.	

iii. Weight of each export product.

iv. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

Case stands deferred.

Case No.	267 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006746AM23
RA File Number	13AX04000328 AM23
Licence No and Date	1311001781/03/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 12.05.2023 was issued to the applicant for providing certain information. The committee decided to wait for the reply of the firm.	
The case stands deferred.	

Case No.	268 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	EURO PANEL PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00006753AM23
RA File Number	03AX04005820 AM23
Licence No and Date	0311021897/04/03/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000044AM24
RA File Number	34AX04001203 AM23
Licence No and Date	3411003581/06/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE given through portal: i) What is the percentage of the copper content in the item of export? ii) Submit a Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper Anode. Also a copy of the Bill of Entry and Supplier certificate, which could establish the percentage of copper in the imported copper anode. iii) Detailed Process of manufacturing of Continuous Cast Copper Rods/Copper wire Rods/Cathode and also the percentage of wastage at each stage of operation. iv) Certificate of clearance from MoEF/CPCB/SPCB for processing of Copper Anode to Cathode/Cast Rods/Wire Rods. Case stands deferred.	

Case No.	270 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000049AM24
RA File Number	05AX04000036 AM24
Licence No and Date	0511018170/06/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	271 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000051AM24
RA File Number	03AX04000028 AM24
Licence No and Date	0311022675/07/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000052AM24
RA File Number	03AX04000027 AM24
Licence No and Date	0311022673/07/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000057AM24
RA File Number	03AX04000030 AM24
Licence No and Date	0311022676/10/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000058AM24
RA File Number	04AX04001124 AM23
Licence No and Date	0411005204/10/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MANTRAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000076AM24
RA File Number	56AX04000410 AM23
Licence No and Date	5611001709/10/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	276 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	POLYNOVA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000099AM24
RA File Number	03AX04006377 AM23
Licence No and Date	0311022719/11/04/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	277 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	LEADSTONE ENERGY LTD.
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000101AM24
RA File Number	02AX04000010 AM24
Licence No and Date	0211004177/11/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE: i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. Case stands deferred.	

Case No.	278 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MANAKSIA ALUMINIUM COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000106AM24
RA File Number	02AX04000727 AM23
Licence No and Date	0211004181/11/04/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to wait for the committee report.

Case stands deferred.

Case No.	279 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000146AM24
RA File Number	03AX04006289 AM23
Licence No and Date	0311022778/12/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE:

- i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.).
- ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR.
- iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc.

Note: CoA shall have Authorization Number and size of lot of imported consignment.

Case stands deferred.

Case No.	280 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000155AM24
RA File Number	52AX04000004 AM24
Licence No and	5211004558/12/04/2023

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	281 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000157AM24
RA File Number	03AX04006304 AM23
Licence No and Date	0311022785/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000170AM24
RA File Number	05AX04000107 AM24
Licence No and Date	0511018294/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	283 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00000175AM24
RA File Number	05AX04000001 AM24
Licence No and Date	0511018300/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	284 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000176AM24
RA File Number	05AX04000002 AM24
Licence No and Date	0511018301/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	285 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CHOKSI HERAEUS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000178AM24
RA File Number	13AX04000006 AM24
Licence No and Date	1311001886/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	286 / NC/2/MEET/May/202324/2
Case Status	Case Deferred

Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000184AM24
RA File Number	32AX04000012 AM24
Licence No and Date	3211004713/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	287 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000185AM24
RA File Number	02AX04000025 AM24
Licence No and Date	0211004219/13/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE given through portal: i) What is the percentage of the copper content in the item of export? ii) Submit a Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper Cathode. Also, a copy of the Bill of Entry and Supplier certificate which could establish the percentage of copper in the imported copper cathode. iii) Detailed Process of manufacturing of Continuous Cast Copper Rods/Copper wire Rods and also the percentage of wastage at each stage of operation. iv) Certificate of clearance from MoEF/CPCB/SPCB for processing of Copper Cathode to Continuous Cast Rods/Wire Rods. v) What is the reason for more wastage (2%) in copper anode than copper cathode (0.5%) in the AAs? Submit complete justification Note: CoA shall have Authorization Number and size of lot of imported consignment. Case stands deferred.	

Case No.	288 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000186AM24
RA File Number	02AX04000021 AM24
Licence No and Date	0211004223/13/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RIO ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000225AM24
RA File Number	03AX04000131 AM24
Licence No and Date	0311022839/17/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	290 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000226AM24
RA File Number	02AX04000030 AM24
Licence No and	0211004229/17/04/2023

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE: i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. Case stands deferred.	

Case No.	291 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000227AM24
RA File Number	02AX04000027 AM24
Licence No and Date	0211004230/17/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE: i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment.	

Case stands deferred.

Case No.	292 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000229AM24
RA File Number	05AX04000118 AM24
Licence No and Date	0511018333/17/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	293 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000234AM24
RA File Number	04AX04000017 AM24
Licence No and Date	0411005244/17/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000235AM24
RA File Number	04AX04000018 AM24

Licence No and Date	0411005245/17/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	295 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000240AM24
RA File Number	05AX04000021 AM24
Licence No and Date	0511018342/17/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	296 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000241AM24
RA File Number	05AX04003627 AM23
Licence No and Date	0511018343/17/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	297 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00000273AM24
RA File Number	02AX04000032 AM24
Licence No and Date	0211004237/18/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE: i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. Case stands deferred.	

Case No.	298 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SKYLINE PIPES AND TUBES
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000277AM24
RA File Number	03AX04000093 AM24
Licence No and Date	0311022905/18/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	299 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00000278AM24
RA File Number	08AX04002215 AM23
Licence No and Date	0811007907/18/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	300 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000279AM24
RA File Number	08AX04002214 AM23
Licence No and Date	0811007908/18/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	301 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000288AM24
RA File Number	08AX04000083 AM24
Licence No and Date	0811007915/19/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	302 / NC/2/MEET/May/202324/2
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Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000293AM24
RA File Number	02AX04000031 AM24
Licence No and Date	0211004242/19/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	303 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000294AM24
RA File Number	08AX04000050 AM24
Licence No and Date	0811007917/19/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000295AM24
RA File Number	02AX04000033 AM24
Licence No and Date	0211004243/19/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	305 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000316AM24
RA File Number	03AX04000139 AM24
Licence No and Date	0311022981/20/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	306 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000318AM24
RA File Number	10AX04000030 AM24
Licence No and Date	1011001734/20/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	307 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000329AM24
RA File Number	34AX04000046 AM24
Licence No and Date	3411003611/21/04/2023
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	308 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000336AM24
RA File Number	05AX04000160 AM24
Licence No and Date	0511018460/21/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	309 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000347AM24
RA File Number	34AX04000045 AM24
Licence No and Date	3411003613/21/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	310 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000379AM24

RA File Number	05AX04000182 AM24
Licence No and Date	0511018485/24/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE: i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. Case stands deferred.	

Case No.	311 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000394AM24
RA File Number	08AX04000104 AM24
Licence No and Date	0811007967/25/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	312 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000400AM24
RA File Number	02AX04000048 AM24

Licence No and Date	0211004287/25/04/2023
Norms Committee Decision:	
Case deferred for comments of TE. Case deferred for comments of TE.	

Case No.	313 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000416AM24
RA File Number	02AX04000050 AM24
Licence No and Date	0211004290/26/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	314 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	DEWAN & SONS EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000417AM24
RA File Number	05AX04000224 AM24
Licence No and Date	0511018534/26/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	315 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023

HQ File Number	HQRNORM APPLY 00000430AM24
RA File Number	32AX04000032 AM24
Licence No and Date	3211004767/26/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	316 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000433AM24
RA File Number	03AX04000214 AM24
Licence No and Date	0311023135/27/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	317 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000468AM24
RA File Number	05AX04000147 AM24
Licence No and Date	0511018565/28/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE:	
i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR.	

- iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc.

Note: CoA shall have Authorization Number and size of lot of imported consignment.

Case stands deferred.

Case No.	318 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000469AM24
RA File Number	05AX04000183 AM24
Licence No and Date	0511018580/28/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per the comments of TE: i) Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). ii) Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. iii) Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. Case stands deferred.	

Case No.	319 / NC/2/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ May/ 202324/ 2 and 12/05/2023
HQ File Number	HQRNORM APPLY 00000491AM24
RA File Number	34AX04001204 AM23
Licence No and	3411003654/29/04/2023

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	